

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4609  
ANSWERED ON:04.05.2012  
AGREEMENT WITH SOUTH EAST ASIAN COUNTRIES  
Tanwar Shri Ashok

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has signed any legal treaty or agreement with any legal treaty or agreement with South-East Asian Countries in energy sector to meet the energy requirements in the country;
- (b) if so, the details thereof;
- (c) whether the Government has signed any economically beneficial agreement with Indonesia in respect to energy; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (d): Yes, Madam, as informed by the Ministry of External Affairs, an Energy Forum has been set up on the basis of Joint Statement issued in January, 2011.

Besides, the following Memorandum of Understandings (MoUs) have also been signed:

- (i) MoU between India and Indonesia in June, 2010 on establishment of a Joint Working Group (JWG) having structured dialogue process in the Coal Sector;
- (ii) MoU between International Coal Venture Private Limited and Indonesia in January, 2011 on exploration and mining of coking and thermal coal reserves;
- (iii) MoU between India and Indonesia in January, 2011 on Cooperation in the field of Oil and Gas.